

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

STARRED QUESTION NO:407  
ANSWERED ON:06.08.2014  
HOUSES DWELLING UNITS FOR SCS STS EWSS  
Lokhande Shri Sadashiv Kisan;Puttaraju Shri C.S.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the targets fixed for the construction of houses/dwelling units for the Scheduled Castes, Scheduled Tribes and Economically Weaker Sections during the Eleventh Five Year Plan under various schemes run by the Government have been met;
- (b) if so, the details thereof scheme/State/ UT-wise along with the funds allocated/ utilised for the purpose;
- (c) whether the Government has fixed any target for construction of houses/ dwelling units for persons belonging to the said categories during the 12th Five Year Plan period;
- (d) if so, the details thereof and the houses/dwelling units constructed so far, scheme/State/UT-wise; and
- (e) the funds allocated, released and utilised for the said purpose, so far, State/ UT-wise?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 407 TO BE ANSWERED ON 6TH AUGUST 2014 REGARDING HOUSES/DWELLING UNITS FOR SCS/ STS/ EWSS

(a) to (e): There is no specific target fixed for the construction of houses/dwelling units for the Schedule Caste, Schedule Tribe and Economically Weaker Sections under different programmes of this Ministry. However, under BSUP and IHSDP components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), in XIth Five Year Plan and under RAY in XIIth Five Year Plan, Government of India provides support for rehabilitation of slums and housing for urban poor including SCs, STs and EWS. Slum Rehabilitation Projects under RAY are taken on whole slum basis. Selection of beneficiaries, slums and city is done by respective State Government. RAY guidelines also stipulate that cities / UAs with pre-dominance of SC/ST/Minority population/other vulnerable sections of the society may be accorded priority.

Under JNNURM 14, 42,187 houses were sanctioned, out of which 8, 26,263 have been completed and 3, 66,317 are under progress. Under RAY 1, 21,152 houses were sanctioned, of which 1,154 have been completed. Under AHP 20,472 houses were sanctioned of which 3,466 have been completed. State/ UT- wise details of funds sanctioned and released during the 11th Plan and 12th Plan period under JNNURM / RAY / AHP schemes and progress made are at Annexure-I and Annexure-II respectively.